

आयकर अपीलीय अधिकरण, कोलकाता पीठ 'बी', कोलकाता
IN THE INCOME TAX APPELLATE TRIBUNAL "B" BENCH KOLKATA

Before Shri Sanjay Garg, Judicial Member and Shri Sanjay Awasthi, Accountant Member

I.T.A. No.1349/Kol/2023
Assessment Year: 2020-21

Manaksia Ltd.....Appellant
Turner Morrison Building,
6 Lyons Range,
Kolkata-1.
[PAN: AAACH6882J]

vs.

CPC, Bengaluru..... Respondent

Appearances by:

Shri Yash Khattry, CA, appeared on behalf of the appellant.

Shri P. P. Barman, Addl. CIT- Sr. DR, appeared on behalf of the Respondent.

Date of concluding the hearing : August 08, 2024

Date of pronouncing the order : August 09, 2024

आदेश / ORDER

संजय गर्ग, न्यायिक सदस्य द्वारा / Per Sanjay Garg, Judicial Member:

The present appeal has been preferred by the assessee against the order dated 11.10.2023 of the National Faceless Appeal Centre [hereinafter referred to as 'CIT(A)'] passed u/s 250 of the Income Tax Act (hereinafter referred to as the 'Act').

2. The ld. counsel has brought to our knowledge that this was the duplicate appeal against the same order of the CIT(A). That the original appeal filed online has already been decided by this Tribunal vide order dated 09.02.2024 passed in ITA No.1339/Kol/2023. He, Therefore, has requested for withdrawal of this appeal.

3. Since the appeal filed online has already been heard and decided vide order dated 09.02.2024 of this Tribunal, therefore, this separately registered appeal against the same order of the CIT(A) is hereby dismissed as withdrawn.

4. In the result, the appeal of the assessee is dismissed as withdrawn.

Kolkata, the 9th August, 2024.

Sd/-

[Sanjay Awasthi]

लेखा सदस्य/Accountant Member

Sd/-

[Sanjay Garg]

न्यायिक सदस्य/Judicial Member

Dated: 09.08.2024.

RS

Copy of the order forwarded to:

1. Manaksia Ltd
2. CPC, Bengaluru
3. CIT (A)-
4. CIT- ,
5. CIT(DR),

//True copy//

By order

Assistant Registrar, Kolkata Benches